

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-OCW-157/2020 & 158/2020.**

**IN**

**LD-VC-CW-211/2020**

Rajendra Siddarkar and ors.

...Applicants.

Vs

State of Goa and ors.

...Respondents.

Ms. A. Desai, Advocate for the Applicants.

Shri P. Rao, Advocate for the respondent nos. 4 to 8 and 12.

Shri M. Salkar, Govt. Advocate for the respondent no.1.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:1<sup>st</sup> December 2020.**

P.C.

Shri P. Rao, the learned Advocate, appears for the respondent nos. 4 to 8 and 12 and Shri M. Salkar, the learned Govt. Advocate, appears for the respondent no.1.

Post the matter on 8.12.2020.

**DAMA SESHADRI NAIDU, J.**

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